

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (SOUTH)
DISTRICT COURT COMPLEX : SAKET, NEW DELHI

ORDER NO. 01 /2023

Dated : 04th January, 2023

In partial modification of the earlier orders on the subject, Ms. Neha Priya, Administrative Civil Judge (South) (Contact No.011-29566306) is hereby appointed as Grievance Redressal Officer under Section 23 of the Rights of Persons with Disabilities Act, 2016 assisted by Sh. Bhim Singh, Branch In-Charge (Genl. Branch) (South) (Contact No.9818706365).

A designated Email ID i.e. grievance-disability@ddc.nic.in has been created to entertain the grievances only pertaining to the Persons with Disabilities. No grievances other than the specific purposes shall be entertained on the abovesaid Email ID.



(Narottam Kaushal)

Principal District & Sessions Judge (South)
District Courts Complex, Saket, New
Delhi.

572-406

No. _____ /Pr. D&SJ(South)/Genl/Saket/ND/2023, New Delhi, Dated:- 05/01/2023

Copy to :-

1. The Pr. District & Sessions Judges (Headquarters), Tis Hazari Courts, Delhi.
2. The Pr. District & Sessions Judge (South-East), Saket Court Complex, New Delhi.
3. The Chairperson, Building Maintenance Committee, Saket Court, New Delhi.
4. The Officer concerned with a copy of "Equal Opportunity Policy for Persons with Disabilities".
5. The State Commissioner for Persons with Disabilities, Govt. NCT of Delhi, 25-D, Mata Sundari Road, Near Guru Nanak Eye Centre, New Delhi.
6. All the Judicial Officers posted at South District, Saket Courts Complex, New Delhi to bring this order to the notice of the staff with disabilities posted under their control.
7. Administrative Officers (JudL)/Branch In-Charges of all Branches/Sections/Cell/Units etc. at Saket Courts Complex, New Delhi with the direction to bring this order to the notice of the staff with disabilities posted under their control.
8. The Nodal Officer, Website Saket Court Complex, New Delhi with a request to upload the same on the website i.e. www.ecourts.gov.in/south & [south-east delhi](http://www.ecourts.gov.in/south-east).
9. The Public Relation Officer, Saket Courts Complex, New Delhi.
10. For uploading on LAYERS.
11. For uploading on Centralized Website through LAYERS.
12. The Personal Assistant attached to the undersigned.



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